

## PENDENCY REPORT AS ON 15-10-2024

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	1336
2	ADMLA-Admiralty Suits Appeal	2
3	ADMLS-Admiralty Suits.	13
4	AHO-Appeal Against High Court Order.	8
5	ARBA-Appeals under Arbitration Conciliation Act	188
6	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	3
7	ARBP-Petitions under Arbitration and Conciliation Act	103
8	AS-Admiralty Suit.	1
9	BLAPL-Bail Application.	2868
10	CEREF-Reference under Central Excise Act.	1
11	CMAPL-Miscellaneous Applications.	3345
12	CMPAT-Company Act.	61
13	CMP-Civil Miscellaneous Petition	2749
14	COA-Appeals against judgement in Comp.Pet.	19
15	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
16	CONTAC-Appeals against orders in Civil Contempt	4
17	CONTAR-Appeals against orders in Crl.Cont.matter	1
18	CONTC-Cotempt of Court Cases (Civil contempt)	10668
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	22
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	32
21	CONTR-Proceeding relating to Criminal Contempt	238
22	COPET-Orginal Petition (Companies Act.)	106
23	CRA-Criminal Appeals	864
24	CRLA-Appeal against Judgement/Sentence.	11970
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1370
26	CRLMA-Other Miscellaneous Application.	768
27	CRLMC-Appl.under Sec.482 Cr.P.C.	4513
28	CRLMP-Criminal Miscellaneous Petition	417
29	CRLREV-Criminal Revision.	9562
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	30
32	CRP-Revision Petition.	130
33	CRREV-Criminal Revision	191
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	1
36	CVA-Civil Appeals	2
37	CVREV-Civil Revision.	16
38	CVRVW-Civil Review.	20
39	DSREF-Confirmation under Sec.336 Cr.P.C.	7
40	EC-Execution Case.	1
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	29
43	EXFA-Execution First Appeal.	2
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	59
46	FA-First Appeal	137
47	FAO-First Appeal from Orders.	3061
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	103
50	GCRLA-Government Appeals	394
51	GUAP-Pet. under Guardianship and Wards Act.	31
52	IP(M)-Main Petition (Insolvency Act)	1
53	ITA-Appeals Income-tax	247
54	JCRA-Jail Criminal Appeals	13
55	JCRLA-Jail Criminal Appeal	1028
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	711
59	LAREF-References (Land Acquisition Act)	1
60	LPA-Letters Patent Appeals.	26
61	MACA-Motor Accident Appeals.	5723
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	40

64	MATA-Matrimonial Cases (Appeals)	1426
65	MFA-FA against Spl. Jurisdiction Cases.	5
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	130
68	OCRMC-Original Crl. Miscellaneous Case	95
69	OJC-Original Jurisdiction case (Writ)	396
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	96
73	OTC-Other Tax Case.	1
74	OVTA-Tax Appeal Under OVAT Act	2
75	RFA-FA from Judgement and Decree in Suit	452
76	RPFAM-Revision US 19 of Family Court Act.	954
77	RSA-Second Appeal from Judgement and Decree.	6894
78	RVWPET-Review Petition.	2341
79	RVWPET(RPC)-Review Petition in Cuttack Bench	22
80	RVWPET(RP)-Review Petition in Bhubaneswar Bench	13
81	SAO-Second Appeal from Appellate Order.	199
82	SA-Second Appeal	892
83	SCLP-Pet.for leave to appeal to Supreme Court	1
84	SJC-Special Jurisdiction Case (Tax Matters)	108
85	SM-Suo Motu.	43
86	SPA-Sp.Appeal before DB ...	1
87	STAPL-Appl.for direction to make a reference.	2
88	STREV-Sales Tax Revision.	459
89	TA-Tax Appeal	11
90	TREV-Tax Revesion	8
91	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	199
92	TRP(C)-Transfer Petition under Sec.24 CPC	879
93	WA-Appeals before DB against SB Judgement	5020
94	WPC(OAB)-Original Application in Berhampur Bench	1
95	WPC(OAC)-Original Application in Cuttack Bench	339
96	WPC(OA)-Original Application in Bhubaneswar Bench	98
97	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	14
98	WPC(OAPPC)-Original Application Permission Petition in Cuttack	5
99	WPC(OAS)-Original Application in Sambalpur Bench	8
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	203
101	WPC(TAC)-Transfer Application in Cuttack Bench	4
102	WP(C)-Writ Petition under Art.226 and 227.	58523
<b>Grand Total</b>		<b>143178</b>